

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19240/2006

(From the judgement and order dated 13/07/2006 in RFA Nos.827 & 718/2000  
of The HIGH COURT OF KARNATAKA AT BANGALORE)

A.LEWIS & ANR ETC.

Petitioner(s)

VERSUS

M.T.RAMAMURTHY & ORS.

Respondent(s)

(With prayer for interim relief and office report )  
(For final disposal)

Date: 27/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)

Mr. S.Balaji,Adv.

For Respondent(s)

Mr. K.K. Mani,Adv.  
Mr.C.K.R.Lenin Sekar, Adv.  
Mr.Mayur R.Shah, Adv.

UPON hearing counsel the Court made the following  
ORDER

Not for today.

( Satish K.Yadav )  
Court Master

( Neeru Bala Vij )  
Court Master